

[Shri L. N. Mishra]

(2) lay on the Table a copy of Notification No. G.O.(P) No. 315 published in Kerala Gazette dated the 15th March, 1965, making certain amendment to the Kerala Public Service Commission (Consultation) Regulations, 1957, under clause (5) of article 320 of the Constitution read with clause (c) (iv) of the Proclamation dated the 24th March, 1965, issued by the Vice-President discharging the functions of the President in relation to the State of Kerala, together with an explanatory Memorandum thereto. [Placed in Library, see No. LT-4536/65].

Shri Hari Vishnu Kamath: May I remind the senior Minister of the assurance he gave in the last session that the report of the Central Vigilance Commission would be laid on the Table in this session, and ask whether he is going to implement that assurance?

The Minister of Home Affairs (Shri Nanda): Yes, Sir.

12.28 hrs.

DEMANDS FOR SUPPLEMENTARY GRANTS (GENERAL), 1965-66

The Minister of Finance (Shri T. T. Krishnamachari): I beg to present a statement showing Supplementary Demands for Grant in respect of Budget (General) for 1965-66.

12.28½ hrs.

EMPLOYEES' STATE INSURANCE (AMENDMENT) BILL*

The Minister of Law and Social Security (Shri A. K. Sen): I beg to

move for leave to introduce a Bill further to amend the Employees' State Insurance Act, 1948.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Employees' State Insurance Act, 1948."

The motion was adopted.

Shri A. K. Sen: I introduce the Bill.

12.28-1½ hrs.

MOTION RE: INDO-PAKISTAN AGREEMENT ON GUJARAT-WEST PAKISTAN BORDER—
Contd.

Mr. Speaker: The House will now take up further consideration of the motion moved by Shri Lal Bahadur Shastri on the 16th August, 1965, namely:—

"That the statement laid on the Table of the House by the Prime Minister on the 16th August, 1965, on the Indo-Pakistan Agreement of June, 1965 relating to Gujarat-West Pakistan border be taken into consideration."

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): Mr. Speaker, Sir, I have heard the speeches delivered by hon. Members from both sides with rapt attention and I could well understand the feelings of the hon. Members so strongly expressed and with such frankness. I fully understand it and appreciate it, especially in the context of what has recently happened in Kashmir. But I would like to deal

*Published in the Gazette of India Extraordinary, Part II, section 2, dated 18th August, 1965.